Rajasthan and West Bengal is being collected.]

ELECTRIFICATION OF VELLORE AERO-DROME

- 141. SHRI THILLAI VILLALAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether it is a faci that the State Government, of Tamil Nadu had sent proposals to electrify and also develop the aerodrome at Vellore in the year 1968; and
- (b) if so, what action Government have taken in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR.

\N SINGH): (a) No, Sir.

(b) Does not arise.

CENTRAL INTERVENTION IN KERALA

- 842. SARDAR RAM SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- her Government have received any report from the Governor of Kerala on the worsening Kerala-Centre relations and diterioration in the law and order situation:
- (b) whelher the Governor has suggested any Central intervention in view of the deterioration in the law and ord. a itton; and

if so, what is Governments reaction in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) No, Sir.

Docs not arise.

IVIUNAL HARMONY

- 143. SARDAR RAM SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that during the last one month communal harmony in the countrj' has been affected adversely and some serious communal incidents, have taken place;

- (b) if so, whether Government propose to convene a meeting of the National Integration Council to review the matter; and
- (c) what steps have been taken by the Centre to impress upon the State Governments to take more effective measures than at present to prevent communal incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Some incidents have taken place during the last one month in certain parts of the country.

- (b) While there is no proposal at present to convene a meeting of the National Integration Council, the Standing Committee of the Council is due to meet in March, 1969.
- (c) The State Government,; have been advised to strengthen their administrative arrangements to prevent communal incidents and to deal firmly with communal disturbances when they take place.

BAN ON NAXATH

- 144. SARDAR RAM SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether, keeping in view the recent activities of the Naxalites in the country, Government have considered the feasibility of banning the activities of extremist communists in the country; and
- (b) if so, the decision taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) Central Government are closely watching the activities of the extremists in different parts of the Country and are in touch with the State Governments. The question of enacting any legislation to deal with the situation created by the activities of the extremists will be dis-